

Central Administrative Tribunal  
Principal Bench

**OA No.803/2017**

New Delhi, this the 27<sup>th</sup> day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)**  
**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Ramesh Kumar, Aged about 54 years Group-C  
s/o late Sh. Chanda Ram  
appointed as Staff Car Driver  
O/O National Commission for Safai Karamcharis,  
Ministry of Social Justice & Empowerment,  
New Delhi.  
R/o H.No. F-164, Ladhpur, Delhi. ....Applicant  
(By Advocate: Sh. A.K. Bhakt)

Versus

1. Union of India through  
Secretary, Govt. of India,  
National Commission for Safai Karamcharis,  
Ministry of Social Justice & Empowerment,  
Shastri Bhawan, New Delhi.
2. The Secretary,  
National Commission for Safai Karamcharis,  
Ministry of Social Justice & Empowerment,  
'B' Wing, 4<sup>th</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi. ....Respondents

**ORDER (Oral)**

**By Hon'ble Mr. P.K. Basu, Member (A):**

Counsel for the applicant seeks to withdraw the instant  
Original Application, which is allowed. The OA is accordingly  
dismissed as withdrawn.

**(Dr. Brahm Avtar Agrawal)**  
Member (J)

**(P. K. Basu)**  
Member (A)

/mk/